

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt.(RJS)/14/2025

Date:- 31.01.2025

In terms of the State Government's Order No. F.26(55)/Nyay/2015 part IV dated 12.03.2024, **THREE ADVANCE GRADE INCREMENTS** are hereby granted to the following officers of District Judge Cadre, who were later elevated as Judge of Hon'ble Rajasthan High Court (now retired), on account of possessing Post-Graduation in Law (LL.M.), with effect from the date mentioned against their names upto the date of their elevation:-

S.NO.	NAME	U.I.D. NUMBER	DATE OF GRANT OF AGIs
1.	Hon'ble Mr. Justice Dinesh Chandra Somani	RJ0012	01.01.2016
2.	Hon'ble Mr. Justice Chandra Kumar Songara	RJ0054	01.01.2016
3.	Hon'ble Mr. Justice Madan Gopal Vyas	RJ0071	01.01.2016

**Note :-**

*"The advance increments shall be available in the District Judge Cadre from District Judge (Entry Level) to District Judge (Selection Grade) and from District Judge (Selection Grade) to District Judge (Super Time Scale)"*

BY ORDER

*(Signature)*  
31/1  
REGISTRAR GENERAL

No.RJS-Estt./Misc./2003/591

Date:- 31.01.2025

Copy forwarded to the following for information and necessary action:-

1. The Principal Secretary to Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
2. The Accountant General, Rajasthan, Jaipur.
3. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur
4. Hon'ble Mr. Justice Dinesh Chandra Somani (Retired).
5. Hon'ble Mr. Justice Chandra Kumar Songara (Retired).
6. Hon'ble Mr. Justice Madan Gopal Vyas (Retired).
7. Deputy Registrar (Accounts), Rajasthan High Court, Jodhpur/Bench, Jaipur.
8. Concerned Treasury Officer.
9. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.

Personal File/Jr. Actt.-RJS Estt./  
Service Book Clerk/ Misc. Clerk-RJS Estt./  
Sub.Court/Pension Cell/Budget.

*(Signature)*  
31/1  
REGISTRAR GENERAL